

OFFICE OF THE DISTRICT AND SESSIONS JUDGE (SOUTH DISTRICT)
DISTRICT COURT COMPLEX SAKET, NEW DELHI.

C I R C U L A R

Subject:- Recording of Evidence in the Vulnerable Witness Deposition Complex

It has been come to the notice of the undersigned that Vulnerable Witnesses are being examined in the Court Rooms. The Ld. Judicial Officers, particularly POCSO Courts are impressed upon to examine Vulnerable Witnesses particularly child victims only in the Vulnerable Witness Deposition Complex.

In order to facilitate the optimum usage of Vulnerable Witness Deposition Complex, all the Judicial Officers posted in South and South-East District(s) are requested to direct their Ahlmad(s) to inform the Branch-Incharge of the Vulnerable Witness Deposition Complex two days in advance when they intend to examine the child/vulnerable witness so that time may be properly and easily slotted and the child/vulnerable witness is brought to the court only close to the time of their deposition.

All the Courts of South and South-East District(s) may comply with these direction strictly.



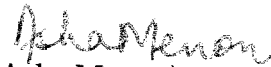
(Asha Menon)

District & Sessions Judge (South)
District Court Complex Saket,
New Delhi.

No. 9868-9953 /AM/D&SJ(South)/Saket/New Delhi/2019 Dated:- 27th April, 2019

Copy forwarded for information/necessary action to:-

1. The District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
2. All the Judicial Officers posted at Saket Court Complex, New Delhi.
3. All the POCSO Courts of South and South-East District(s), Saket Courts, New Delhi.
4. The Officer In-Charge (VWDC), Saket Court Complex, New Delhi.
5. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & [south-east delhi](http://www.ecourts.gov.in/south-east).
6. For uploading on LAYERS.
7. For uploading on Centralized Website through LAYERS.



(Asha Menon)

District & Sessions Judge (South)
District Court Complex Saket,
New Delhi.